

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 2877
TO BE ANSWERED ON 10TH JULY, 2019**

NATIONAL DIGITAL COMMUNICATION POLICY

†2877. SHRI DILIP SAIKIA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the present status of National Digital Communication Policy, 2018;
- (b) whether the Government has achieved the target fixed under the said policy;
- (c) if so, the details thereof; and
- (d) if not, whether the Government has fixed accountability of any person in this regard and if so, the details thereof?

ANSWER

**MINISTER OF COMMUNICATIONS, LAW & JUSTICE AND
ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

(a) to (d) The National Digital Communications Policy 2018 (NDCP-2018) has been notified in the Gazette of India on 22nd October, 2018 with a vision to support India's transition to a digitally empowered economy and society. NDCP-2018 aims to accomplish its objectives by year 2022. Action on strategies to accomplish the objectives of the Policy by year 2022 are at different stages of implementation.
